49	Written Answers	[17
NOV.	1964]	to
Questi	ons 50A.I.R. STATIONS AT	
TRIVA	NDRUM AND KOZHIKODE	

*38. SHRI PALAT KUNHI KOYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government aire aware of the reports published in Kerala newspapers such as "Madrubhoomi,* 'Malayala Manorama' etc. about the inefficient working of Akash Vani, Trivandrum and Kozhikode stations; and

(b) if so, whether Government have taken any steps in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) A few press reports in regard to certain aspects of Trivandrum and Kozhikode Stations of All India Radio have come to the Government's notice.

(b) Such steps as have been necessary for effecting improvements, have already been taken.

HAJ PILGRIMS

*44. SHRI BAHARUL ISLAM: Will the Minister of 'EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Port Haj Committee, Bombay, does not make available application forms to the intending Haj pilgrims from Assam sufficiently ahead of tha last date fox the receipt of the applications; and

(b) if so, what are the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) and (b). According to the notified procedure, the application forms for reservation of passages for Haj Pilgrimage are to be obtained by the intending pilgrims themselves from the Mogul Line Ltd., Bombay, which caters to the Haj Traffic, and not from the Haj Committee, Bombay. NON-ALIGNED NATIONS' CONFERENCE

6 *f* Shri D. L. SEN GUPTA: '\ Shri SITARAM JAIPURIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what was the composition of the Indian delegation in the Non-aligned Nations' Conference recently held at Cairo;

(b) whether any basis was followed in the selection of the members of the delegation; and

(c) if so, what was the basis?

THE MINISTER OK EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) A statement giving the name of the delegates is placed on the Table of the House.

(b) and (c). Suitability of the delegates for the work which had to be undertaken at the Conference.

STATEMENT

India's delegation to the Non-Aligned Nations' Conference

1. Shri Lal Bahadur Shastri, Prime Minister.

2. Sardar Swaran Singh, Minister of External Affairs.

3. Dtr. B. Gopala Reddi, M.P.

4. Shri Ansar Harvard, M.P.

5. Shri L. K. Jha, Secretary to Prime Minister.

6. Shri Rajeshwar Dayal, Special Secretary, Ministry of External Affairs.

7. Shri S. N. Haksar, Ambassador to U.A.R,

8. Shri M. A. Husain, Ambassador.

9. Shri K. B. Lall, Ambassador for Economic Affairs.

10. Shri R. Goburdhun, Ambassador.

12. Shri Rajeshwar Prasad, Special Assistant to Prime Minister.

13. Dr. S. Gopal, Director, Historical Division, Ministry of External Affairs.

14. Dr. K. Krishna Rao, Director (L&T), Ministry of External Affairs.

15. Shri R. C. Asthana, Embassy of India, Cairo.

16. Shri E. Pouchpa Das, Embassy of India, Paris.

17. Shri A. K. Gupta, Embassy of India, Beirut.

18. Shri K. Srinivasan, Under Secretary, Ministry of External Affairs.

ARREST OF INDIANS IN JAKARTA

*49. SHRI OM MEHTA: Will the Minister of EXTERNAL AFFAIRS be please^ to state:

(a) whether it is a fact that in the last week of October, 1964 the Indonesian authorities questioned scores of Indians living in Jakarta and arrested seven of them and then ordered the members of the Air India International crew to be detained in their aircraft; and

(b) if so, what were the reasons therefor and whether any protest has been lodged with the Indonesian authorities?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) On October 21, 1964 some Indian and other nationals who had gone to Djakarta Airport to see off an Indian business man proceeding to Hongkong were arrested by the Indonesian police. Some were released after interrogation, while some, including the business man and a member of the staff of the Indian Embassy, were arrested. The members of the Air

India International crew were not detained in their aircraft.

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(b) It was understood that the business man in question was suspected to b_e involved in violation of foreign exchange regulations. The matter of the arrest of the member of the staff of the Indian Embassy was taken up with the Indonesian Government, and he was released on October 31, 1964.

PORTUGUESE COMPLAINT ON PERSECUTIOW OF MINORITIES AND SUPPRESSION OF RELIGIOUS LIBERTIES IN GOA

f Shri A. D. MANI: , ",", J Shri NIREN GHOSH: ^ Shri M. BASAVAPUN-

NAIAH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Portugal lodged a complaint with the United Nations regarding alleged persecution of minorities and suppression of religious liberties in Goa;

(b) if so, what are the details of the charges made by that Government; and

(c) what reply Government gave to these charges?

MINISTER OF EXTERNAL THE AFFAIRS (SARDAR SWARAN SINGH): (a) to (c). The Portugese Government wrote a letter to the President of the Security Council, enclosing a note for circulation to the Members of the Security Council, alleging suppression of religious freedom and persecution of people in Goa. The Government of India also wrote a letter to the President of the Security Council which was circulated to all Members of the United Nations. The Indian reply pointed out that Portugal was guilty of savage repression of the people of Angola, Mozambique and its other colonies and that it should stop interfering in the internal affairs of